NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/16/2016

NAME OF THE PETITIONER(S)

: S. ALAGURAJAN

NAME OF THE RESPONDENT(S)

: M/s CHERAN HOTELS PVT LTD + 11

UNDER SECTION

S.No.

: 241/242

Name (in Capital)

Represented by

Signature

Lor Fore Mandel & Associates Rospordent No.

For Lamalingan 418880 einter Dy d. L. B. K. Normaser Courselles Dy

ORDER

Counsel representing both the parties are present. Both the parties sought time for submitting final arguments. Time extended at their request. Put up on

20.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)